

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).5003/2018

M/S INDIAN COFFEE WORKERS COOP.SOC.LTD.

Appellant(s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE

Respondent(s)

(Only I.A. NO. 36438/2019 IN C.A. NO. 433/2015 IS LISTED)

WITH

C.A. No. 433/2015 (XVII)

(FOR STAY APPLICATION ON IA 36438/2019)

Date : 22-04-2019 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE AJAY RASTOGI

For Appellant(s)

Mr. M. Y. Deshmukh, AOR
Ms. Manjeet Kirpal, Adv.Mr. Amrendra Kumar Mehta, AOR
Mr. Bhushan Kapoor, Adv.

For Respondent(s)

Mr. Dhruv Agarwal, Sr. Adv.
Ms. B. Sunita Rao, Adv.
Mr. Vikas Bansal, Adv.
Mr. A.P. Mayee, Adv.
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA 36438/2019 in C.A. No. 433/2015

Counsel for the respondent seeks two weeks'
time to file reply.

As prayed, list after two weeks.

No coercive action be taken in the meantime.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER

